

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present:-Smt. P.Ragini, District Judge

Sub:- Estt. - District Court, Kozhikode -Ratio Promotion to the Attenders -
Orders Issued.

- Read:- 1. G.O.(P) No.817/95(58) Fin dated 14.11.95.
2. GO(P) No.85/2011/Fin dated 26.02.2011.
3. GO(P) No.7/2016/Fin dated 20.01.2016.
4. GO(P) No.27/2021/Fin dated 10.02.2021.

ORDER NO. A1- 1407/2005

Dated : 05.11.2021

As per the provisions contained in the Government Orders read above, the following ratio promotions of the Attender Gr.II of Civil Judicial Department of Kozhikode District as Attender Gr.I in the Scale of pay of Rs.24400-55200/- are ordered with effect from the date shown in column No.3.

Sl. No	Name and Designation	Date of promotion as Attender Grade-I	Remarks
1	2	3	4
1	Sri. Vanaja. A Amin Munsiff - Magistrate Court, Payyoli.	03-05-2021	Sri.Jamsheerali.P.P Promoted as Amin on 03-05-2021.
2	Sri.Suresh.M Amin Spl Court (NDPS Act Cases)/ Addl District Court, Vatakara.	03-05-2021	Smt.Bindu.V promoted as Amin on 03-05-2021.
3	Sri.Babu.K Amin, Munsiff Court, Nadapuram.	03-05-2021	Sri. Joseph.P.B, promoted as Amin on 03-05-2021.
4.	Smt.Saranya.A Amin District Court, Kozhikode.	03-05-2021	Smt.Ushakumari.P.P promoted as Amin on 03-05-2021.
5	Sri.Shajida.C.P Attender Munsiff-Magistrate Court, Thamarassery.	30-09-2021	Sri.Shideesh.K.P promoted as Amin 30-09-2021.

The Presiding Officers are directed to obtain an undertaking from the incumbents concerned that they will refund excess amount if any drawn by them, in case it is found later that they have been paid such excess amount due to mistake in the grant of ratio promotion or irregular fixation of Pay. Necessary entries shall be made in the Service Register of the incumbents.

Sd/-
DISTRICT JUDGE

ORDER NO. A3-1407/2021

Date: 03.11.2021

- As per the provisions contained in the Government Orders read above, the following incumbents of the Attendee Gr I of Civil Judicial Department of
- To
1. The Spl Judge (NDPS Act Cases)/Addl District Court, Vatakara.
 2. The Munsiff, Nadapuram.
 3. The Munsiff - Magistrate, Thamarassery / Perambra.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdt II / III/ DSA/B1.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The File.
5. The Proceedings file.

// True Copy / Forwarded / By Order //


Sheristadar

